

LOK SABHA

Friday, 25th February, 1955

The Lok Sabha met at Eleven
of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

SUBSIDIES TO COTTAGE INDUSTRIES

*204. Shri S. N. Das: Will the Minister of Commerce and Industry be pleased to state:

(a) the extent to which and the rate at which the subsidies on production and sale of hand-pounded rice, village *ghani* oil, soap and hand-made paper have been given during 1954 by the All-India Khadi and Village Industries Board; and

(b) the extent to which these subsidies have proved effective for the production of these articles?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) A statement is laid on the Table of the House [See Appendix II, annexure No. 26].

(b) it is too early to assess the effects of this measure.

Shri S. N. Das: May I know when these amounts were sanctioned during this current financial year?

Shri Kanungo: These amounts were sanctioned during 1953-54 and 1954-55. The exact dates I have not got here.

Shri S. N. Das: It has been stated in this statement that no information

is available as to the amounts actually disbursed. In view of the fact that these amounts were sanctioned in 1953-54, may I know the reasons why these things are not available?

Shri Kanungo: Because the amounts are sanctioned to the All-India Khadi and Village Industries Board who disburse these amounts through the State Governments to recognised institutions and State Boards wherever they exist. Perhaps they have not been able to get the reports from those agencies.

Shri Bhagwat Jha Azad: While a big sum is being disbursed as subsidies, may I know whether new licences are also being given for hand-pounding of rice, oil *ghanis* etc. in the rural areas?

Shri Kanungo: Licences are not necessary under the Industries (Development and Regulation) Act for small establishments, whether it is for oil pressing or for rice.

सेठ अचल सिंह : क्या मंत्री महोदय बताने की कृपा करेंगे कि सन् १९५४-५५ में हैंड-मेड खादी के लिए कितनी सबसिडी दी गई है ?

श्री कानुनगो : इस के लिए नोटिस चाहिए ।

Shri Thimmaiah: May I know whether any amount of hand-pounded rice has been exported?

Shri Kanungo: No.

Shri Bansal: What is the total amount sanctioned and disbursed during the given period under the various items?

Shri Kanungo: The total amount is an exercise in addition. I will give you the figures:

	Rs.
Handpounding of rice ...	3,50,000
Ghee ...	4,00,000
Cottage Soap ...	42,000
Handmade paper	60,000

Shri Bansal: Paid?

Shri Kanungo: All have been paid?

Shri Bansal: Disbursed and paid?

Mr. Speaker: Order, order. The hon. Minister will keep in touch with the Chair rather than with the Member!

Question No. 205.

Shri S. N. Das: Questions Nos. 214, 215 and 216, I submit, may all be taken along with this.

Shri Velayudhan: No. 214 is not similar to this.

Mr. Speaker: Question No. 205 may be replied to.

HEADQUARTERS OF REHABILITATION MINISTER

*205. **Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) whether persistent demands have been made by the East Bengal displaced persons that the Central Minister for Rehabilitation should have his headquarters in Calcutta in order to be able to appreciate properly the nature and magnitude of the problem there; and

(b) whether any decision has been taken on this suggestion?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Some representations were received suggesting that a Deputy Minister of Rehabilitation in the Central Government should be posted at Calcutta.

(b) The Minister for Rehabilitation is spending at present most of his time there.

Sardar Hukam Singh: May I know whether in his absence the Deputy

Minister here has got that authority to take decisions on some matters?

Shri Anil K. Chanda: Obviously the Deputy Minister is there on behalf of the Minister to assist the Minister in his work. I dare say important matters are referred to the Minister.

पश्चिमी तिव्वत में भारतीय व्यापारी

* 206. **श्री भक्त वर्मान:** क्या प्रधान मंत्री १० दिसम्बर, १९५४ को दिए गए, तारांकित प्रश्न संख्या १२४२ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) क्या वे सभी भारतीय व्यापारी, जो पश्चिमी तिव्वत में फंस गए थे, सफुशल भारत वापस आ गए हैं;

(ख) यदि हां, तो उनकी वास्तविक संख्या कितनी थी; और

(ग) वे भारत में किस तारीख को पहुंचें?

वैदेशिक-कार्य मंत्री के सभासचिव (श्री साधत अली खां): (क) से (ग). जी हां, सभी व्यापारी, एक को छोड़ कर जो कि शीघ्र ही आने वाला हैं, वापस आ गए हैं। वे सब मिला कर १० थे, जिनमें से ६ तीन तीन दलों में १६, २२ और २८ दिसम्बर, १९५४ को भारत पहुंच गए हैं।

श्री भक्त वर्मान: क्या मैं जान सकता हूं कि जो एक व्यापारी अब भी वहां रह गया है उसका वहां रह जाने का क्या कारण है?

श्री साधत अली खां: उसको रोक लिया गया था।

श्री भक्त वर्मान: क्या मैं जान सकता हूं कि इसकी क्या वजह थी?

श्री साधत अली खां: हम उम्मीद करते हैं कि वह भी जल्दी ही भारत आ जाएगा।

श्री भक्त वर्मान: पिछले समय जब माननीय प्रधान मंत्री जी ने मेरे प्रश्न का उत्तर दिया था तो उन्होंने कहा था कि उत्तर प्रदेश सरकार की